

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO.HC.VII-75/1998/2879 /A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Bijay Lashmi Boruah,  
Principal Judge,  
Family Court, Dhubri.

Dated Guwahati, the 9<sup>th</sup> July, 2021.

Sub:- **Station leave permission.**

Ref:- Letter No. FC.XII-1/2021/380/E Dated 07.07.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to leave the Head quarter, with the official vehicle, at your own cost, **from the afternoon of 09.07.2021, after office hours, till the morning of 12.07.2021**, has been granted. Further, the Additional District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*sd/-*

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-75/1998/2880-81 /A, dated 09-07-21

Copy to:

1. The Additional District & Sessions Judge, Dhubri.
2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT.REGISTRAR (VIGILANCE)**

*[Signature]*